

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 43 of 2014 &
I.A. Nos. 63 & 64 of 2014

Dated : 31st January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tata Power Delhi Distribution Ltd. ... Appellant(s)
Versus

SJVN Ltd. & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. Alok Shankar

ORDER

The issue in the present Appeal has also been raised in other Appeals being Appeal No. 63 of 2013 and batch, which has already been admitted.

Therefore, Admit. Issue notice to the Respondents returnable on 04.03.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **04.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pr